COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 369 OF 2017

Dated: 28th November, 2017

In the matter of:	
NLC India Limited	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on 17.01.2018.

Court Master